

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT - IV

28.

IA-1535/2020 in CP(IB)-3482(MB)/2019

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 13.01.2021

NAME OF THE PARTIES:

Girish Juneja - RP
(in the matter of)
Oriental Bank of Commerce
v/s.
Reliable Paper (India) Ltd.

SECTION: 19(2) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

The Court is convened through Video Conference.

1. Owing to paucity of time, this matter is adjourned to 15.02.2021.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)